

FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF AEROSITE ENERGY PRIVATE LIMITED

1.	NAME OF THE CORPORATE PERSON	AEROSITE ENERGY PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	DECEMBER 12, 2013
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	REGISTRAR OF COMPANIES, BANGALORE
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U40102KA2013PTC087142
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	TOWER A, 3RD FLOOR, THE MILLENIA NO. 1 & 2 MURPHY ROAD, ULSOOR BANGALORE- 560008 KARNATAKA
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	AUGUST 22, 2022
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND REGISTRATION NUMBER OF THE LIQUIDATOR	Name: VASUDEVAN GOPU Address: 18/30, RAMANI STREET, K.K. PUDUR, SAIBABA COLONY, COIMBATORE - 641038., TAMILNADU. Email: vasudevangopu.ip@gmail.com; vasudevanacs@gmail.com Telephone No. 0422-4347063 Registration No. IBBI/IPA-002/IP-N00291/2017-18/10849
8.	LAST DATE FOR SUBMISSION OF CLAIMS	SEPTEMBER 21, 2022

Notice is hereby given that Aerosite Energy Private Limited has commenced voluntary liquidation on August 22, 2022.

The stakeholders of Aerosite Energy Private Limited are hereby called upon to submit a proof of their claims, on or before September 21, 2022 to the liquidator at the address mentioned against item No.7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

August 23, 2022
Coimbatore.




Vasudevan Gopu
Liquidator of Aerosite Energy Private Limited
IP Reg No: IBBI/IPA-002/IP-N00291/2017-18/10849